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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 16.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 72/16	TP 52/17	For compli-ance of office objections raised by registry	433( e) / 433(f)	S. Chakravarthi Vs Natural Textiles Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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**ORDER**

Matter is listed finally today for compliance. No representation for petitioner. In this matter, nobody is present on petitioner side. Petitioner are not complied the objections raised by the registry. Before passing any order in this case, Tribunal feels that, a notice may be issued to the Petitioner. Registry to issue notice to the Petitioner and list for passing order on 14/12/2017.

  
**Member (T)**

  
**Member (J)**